NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.07.2018**

NAME OF THE PARTIES: Image Enterprises

V/s.

Hazel Mercantile Ltd.

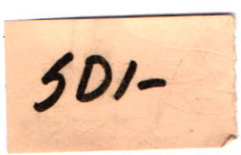
SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

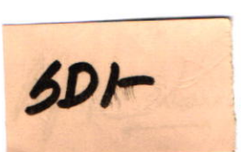
13. C.P. (IB)-1692 (MB)/2018

Counsel for both sides present. Counsel for the Respondent submits that there is a likelihood of settlement in this matter. Time granted.

List this matter on 06.08.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/